

Central Administrative Tribunal
Principal Bench: New Delhi

(13)

C.P. No 235/2003
in
O.A. No. 1797/2002

New Delhi this the 25th day of August, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Bhim Singh, S/o Shri Dharam Singh
Working as Goods Marker,
Parcel Office,
Northern Railway Station,
Delhi Junction.

...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Rakesh Kumar,
Divisional Personnel Officer,
Northern Railway, near New Delhi
Railway Station, New Delhi

.. Respondent

(By Advocate: H.K. Gangwani, and
Shri Arvind Kumar Shukla)

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel for parties.

2. Shri H.K. Gangwani, learned counsel for respondents submits that the orders of the Tribunal in OA-1797/2002 have been complied with, which is not disputed by the learned counsel for the applicant, as they have passed the speaking order.

3. In the above circumstances, CP-235/2003 is dismissed. Notice to the alleged contemner is discharged. File to be consigned to the record room.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)